

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1198 OF 2004

Applicant/s Smt. Raj Kumari Respds. UOI & Ors

Advocate for Applicant/s Sri K. Lal Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>10.8.2010</u> Hon'ble Mr. S.N. Shukla, A.M. Illness slip of Shri Krishan Lal, learned counsel for the applicant. Sri D. Tiwari holding brief of Shri R.K. Srivastava, learned counsel for the respondents is present. MA No. 3227/09 — The record shows that on majority of the dates fixed for hearing as per the details given below learned counsel for the applicant Sri Krishan Lal has sent illness slip on 24.7.06, 18.7.07, 1.4.08, 15.12.08, DD on 01.07.09 on the ground of no show on behalf of learned counsel for the applicant. Illness on 01.12.09 and illness on 12.07.2010. This matter relates to the year 2004 and the narration given above leaves no doubt that there is no interest on the part of the applicant/learned counsel perusing this OA and also the MA dated 12.8.09 before this Tribunal for consideration today. It is to be noted with regret that the process of illness will be in this case is an abuse of judicial process and cannot be allowed to go on endlessly. MA No. 3227/09 is, therefore, stands dismissed.  A.M.	

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Contd. On Sheet No. _____